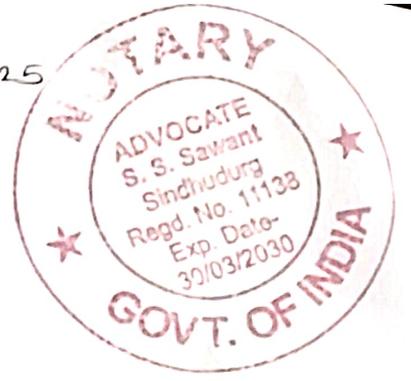




828

Entered in the Notary
Register with SL No. 1185/2025
Date 6/12/2025



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL (WZ) PUNE
REJIONDER

E.A. NO. 7/2024

IN O.A. NO. 28/2014

C.A. SHRI. SAIPRASAD MANGESH KALYANKAR ---- Applicant

V/s

The R.T.O. Sindhudurg and others ---- Respondents

MOST RESPECTFULLY SHWETH :-

I have gone through the replay affidavit filed by RTO Sindhudurg and on behalf of Respondent No.3 dated 10/10/2025 and to say and pray that,

1. That I am satisfied with the affidavit. As the single stretch of land admeasuring 12 hectare along the highway is not available, the 17.33.00 H.R. of land bearing Survey No.72 at village Jambhawade, Dist.Sindhudurg (Maharashtra Govt. land) is selected for plantation of 27000 trees.

2. That the legal formalities at revenue office Collector, Sindhudurg should be immediately completed to get the 7/12 extract no. 72 of village Jambhawade, transferred on the name of Transport Commissioner, Govt. of Maharashtra, Mumbai.

3. That as the MSRDC is the monitoring body and the contract was given to the MBCPNL on behalf of Sadbhav Engineering Co. the plantation

BEFORE ME

S.S. Sawant

S.S. SAWANT

B.A.L.L.B.

ADVOCATE & NOTARY

Shivaleela C-242Q Near Govind

Chitra Mundr Dhatwadi Sawantwadi

Tel: Sawantwadi, Dist: Sindhudurg

should be completed of 27000 trees scientifically under the supervision of Dapoli University or the Forest Department, Sindhudurg.

4. That No single restricted tree in the survey no.72 should be felled which is already in existence on the land. If this is done it will be again the murder of the trees.

5. That the planation of VAD, PIMPAL, UMBAR, the trees on which the birds are attracted, such forest trees only should be planted, so that it will be Birds Abhayaranya after some years, that expert supervisor be appointed having monthly report of the activity.

6. That the compound wall should be built around the Survey No.72 that no one can enter in the proposed land.

7. that MCRDC is the monitoring body for the BCP, Insuli Project since the year 2012. But fails to make the scientific plantation at Satwadi Banda and preservation and protection, that since 2022 no one is protecting and caring for the trees planted, no gardener are working at the area, no proper watering and other facilities are in operation so the trees are dying because of the facilities required for reforestation at the site survey no. 189C at Satwadi, Banda. I please to pray that MSRDC, should be penalised and MBCPNL (Subsidiery of Sadbhav) should be penalised for this negligence at the higher costs.

8. Collector, Sindhudurg should take all responsibilities of following the directions given by National Green Tribunal without any failure.

Place :Banda

Date : 06-12-2025

BEFORE ME

Sawant

S.S. SAWANT

B.A.L.L.B.

ADVOCATE & NOTARY

Shop No. C-2422 Near Gomini
Chitra Mandir Bhamburda Sawantwad
Tal. Sawantwad, Dist. Sindhudurg

(Saiprasad Mangesh Kalyankar)

Applicant

NOTARY
S.S. SAWANT
ADVOCATE & NOTARY

7

BEFORE ME
S.S. SAWANT
ADVOCATE & NOTARY
Shop No. C-2422 Near Gomini
Chitra Mandir Bhamburda
Tal. Sawantwad

AFFIDAVIT

I Shri. Saiprasad Mangesh Kalyankar, Chartered Accountant, Age 63 years, Indian Inhabitant, an Applicant residing at House No. 1442B at village Banda, Taluka Sawantwadi, District Sindhudurg, State Maharashtra, Pin 416511 state on the solemn affirmation that all information provided in above is true and correct to the best of my knowledge and belief. I am signing this affidavit today on 6/12/25 at Sawantwadi

Place : Sawantwadi.

Dated : 06.12.2025



[Handwritten Signature]

(Saiprasad Mangesh Kalyankar)

Applicant

I know the applicant

x

Shri. Prashant K Wagle
Address: 63/4 Gulmohar Bldg
Bhawani Shankar Road
K.W. Chitale Path
Dadar, Bombay. 400028

BEFORE ME

[Signature]

S.S. SAWANT
E.A.L.L.S.

ADVOCATE & NOTARY
Shivajinagar, C-420 Near Govind
Chitra Mandir Bhamburda Sawantwadi
Tal Sawantwadi Dist Sindhudurg

BEFORE ME
[Signature]
S.S. SAWANT
E.A.L.L.S.
& NOTARY
120 Near Govind
Sawantwadi
Dist Sindhudurg



This document has been personally presented
& signed by Saiprasad mangesh Kalyankar
R/o Bande Tal. Jawantwadi
who is identified by prashant k wagle
to whom I personally know No. of pages 4
Notary Regd. No. 1185 Dated 6/12/2025

प्रतिबद्ध वस्तुनिष्ठता
प्रमाणित करत आहे
दिनांक 6/12/2025
28-0001-प्रमाणित करत आहे